

ORISSA HIGH COURT

FILING REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/31131/2026	SANKAR PATRA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// () //	AOD20240000430C202600059
2	D-BLAPL/31134/2026	RANJIT RANA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	S.P.(CID-CRL),CUTTACK /6 /2026 () //	
3	D-BLAPL/31136/2026	MITHUN PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	FATEGARH /302 /2026 () //	
4	D-BLAPL/31137/2026	CHHABI @ SUBHENDU PRADHAN VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	KHANDAGIRI P.S. /738 /2025 () //	
5	D-BLAPL/31142/2026	S.K. SAKIM ALI VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /305 /2026 () //	
6	D-BLAPL/31144/2026	PURNA CHANDRA BISWAL VS STATE OF ODISHA	MANOJ BIHARI DAS VS	KANDARPUR /244 /2025 () //	
7	D-BLAPL/31147/2026	SAJEED MAHAMMAD SAYYED VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /44 /2026 () //	
8	D-BLAPL/31148/2026	DEEPAK BEHERA @ DIPUN BEHERA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	PIRAHAT P.S /76 /2026 () //	
9	D-BLAPL/31149/2026	CHITIBABU SIRIMA @ SIRAMA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /68 /2024 () //	
10	D-BLAPL/31150/2026	PARTHA HALDAR VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /239 /2025 () //	
11	D-BLAPL/31151/2026	CHITIBABU SIRIMA @ SIRMA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /96 /2025 () //	

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12	D-BLAPL/31155/2026	BANDHANA KAMAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	BISRA /148 /2024 () //	AOD20240000012C202600313
13	D-BLAPL/31165/2026	J.SUSANTA @ KALIA VS STATE OF ODISHA	ASHOK DAS VS	NIMAKHANDI /266 /2026 () //	
14	D-BLAPL/31166/2026	PARESH CHAKRABARTY VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /472 /2024 () //	
15	D-BLAPL/31171/2026	BILU @ SADAM KHAN VS STATE OF ODISHA	BINI MISHRA VS	MAHABIROD /15 /2023 () //	
16	D-BLAPL/31172/2026	ASANA PRADHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	JAGANNATHA PRASAD /244 /2026 () //	
17	D-BLAPL/31173/2026	JAGANNATH MALIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 () //	
18	D-BLAPL/31176/2026	ARABINDA MOHANTY @ RUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /32 /2026 () //	
19	D-BLAPL/31180/2026	CHITIBABU SIRIMA VS STATE OF ODISHA	MANGU NANDY VS	PAPERMETLA P.S. /19 /2026 () //	
20	D-BLAPL/31184/2026	SURATHA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /373 /2026 () //	
21	D-BLAPL/31185/2026	HARESH @ SANDIP KUMAR ROUL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NAUGAON /172 /2026 () //	
22	D-BLAPL/31188/2026	SK. SHARUK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JALESWAR /158 /2025 () //	
23	D-BLAPL/31190/2026	RADHAKANTA SHADANGI	RAMESH CHANDRA MAHARANA	TOMANDO /317 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/31194/2026	JAGASAN BAG	DHANANJAYA MUND	KOMNA PS /290 /2026	AOR20220001492C202600248
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/31195/2026	NARESH CHANDRA MUDULI	ASUTOSH TRIPATHY	BANARAPAL /544 /2026	AOR20220001648C202600075
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/31196/2026	ANIL SAHU	AMULYA RATNA PANDA	GOCHHAPADA /156 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/31197/2026	ARUN SAHU	AMULYA RATNA PANDA	GOCHHAPADA /156 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/31198/2026	SUNIL KUMAR DIGAL	AMIT SUJAT BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/31199/2026	PABITRA SAHU	AMULYA RATNA PANDA	GOCHHAPADA /156 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/31200/2026	MANGAL GHOSH	MANORANJAN ACHARYA	BANIGOCHA /85 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/31201/2026	SUBHARAJ MAJHI @ SOVRAJ MAJHI	LAMBIT SENAPATI	CYBER CRIME AND ECONOMIC OFFENCES, ANUGUL /17 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/31205/2026	SUNIL KUMAR MISHRA	ASWINI SAHOO	BAGHAMARI /52 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/31211/2026	ARABINDA BAGH	JAGABANDHU SAHU	BOUDH /157 /2020	AOR20220001487C202600147
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/31215/2026	NITESH SAHU	SARAT KUMAR JENA	G.R.P.S. (TITILAGARH) /114 /2026	
		VS	VS	()	

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35	D-BLAPL/31216/2026	STATE OF ODISHA SOU MYA NARAYAN MOHANTY @ LIKU VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /457 /2026 ()	
36	D-BLAPL/31223/2026	STATE OF ODISHA RAJU KU ANR VS	PRASANTA KUMAR NANDA VS	// BERHAMPUR /75 /2026 ()	
37	D-BLAPL/31227/2026	STATE OF ODISHA NANDA KISHORE SAHOO @ NANDU VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /579 /2026 ()	
38	D-BLAPL/31228/2026	STATE OF ODISHA BAIKUNTHA PARASETH VS	DEBIDUTTA MOHAPATRA VS	// KOTOAGARH /179 /2026 ()	AOD20220004576C202600119
39	D-BLAPL/31232/2026	STATE OF ODISHA TAPAN KUMAR BEHERA @ TAPAN BEHERA VS	SUBODH KUMAR MOHANTY VS	// GANIA /21 /2009 ()	
40	D-BLAPL/31237/2026	STATE OF ODISHA KISHORE PANKA VS	MANORANJAN PADHY VS	// TENTULIKHUNTI /147 /2022 ()	AOD20220003086C202600107
41	D-BLAPL/31238/2026	STATE OF ODISHA BAGA@AJIT SETHY VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /689 /2026 ()	AOD20240000364C202600241
42	D-BLAPL/31239/2026	STATE OF ODISHA PITABASA KAMILA @ PITABASH KAMIL @ KAMILASANGRAM KESHARI ROUT VS	VS	// BAUNISUNI /121 /2025 ()	
43	D-BLAPL/31247/2026	STATE OF ODISHA SIBANANDA MOHAPATRA VS	SAKTI PRASAD DAS VS	// Maitri Vihar PS /264 /2025 ()	
44	D-BLAPL/31250/2026	STATE OF ODISHA GOVINDA SUNA VS	DEBASNAN DAS VS	// KANTABANJI /159 /2026 ()	
45	D-BLAPL/31253/2026	STATE OF ODISHA GENTLY PATRA NAIK VS	AMLAN SHAKTI PAUL VS	// DASPALLA /45 /2021 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/31257/2026	KANHA MAHAKUDA @ SUBRAT MAHANKUDA @ KANHA MAHAKUDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS SUCHIT KUMAR NAYAK	BERHAMPUR TOWN /227 /2026 () //	
47	D-BLAPL/31258/2026	LUTA NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS RABI NARAYAN MOHANTY	MOHANA /145 /2025 () //	
48	D-BLAPL/31260/2026	SUSHIL KUMAR NAIK @ CHAGALA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS AMLAN SHAKTI PAUL	ANGUL TOWN /1182 /2025 () //	
49	D-BLAPL/31263/2026	BHAGUDU @ BUDHURAM PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS RABI NARAYAN MOHANTY	BARKOTE /177 /2025 () //	
50	D-BLAPL/31264/2026	LITUN PATTANAIK @ PATTANAYAK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS AKSHAYA KUMAR SAHOO	ANGUL TOWN /1182 /2025 () //	
51	D-BLAPL/31265/2026	JIHATRAM PARABHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS AKSHAYA KUMAR SAHOO	KOMNA PS /290 /2026 () //	
52	D-BLAPL/31266/2026	SANTOSH KUMAR DURIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS JYOTIRMAYA SAHOO	KOMNA PS /290 /2026 () //	
53	D-BLAPL/31267/2026	PEELA LOKHANAD @ P.LOKANATH @ SURYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS AKSHAYA KUMAR SAHOO	GOLANTHARA (BERHAMPUR) /316 /2026 () //	
54	D-BLAPL/31269/2026	RABI NARAYAN DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS JYOTIRMAYA SAHOO	BARKOTE /420 /2026 () //	
55	D-BLAPL/31277/2026	RAVINDHRA BABU @ Y. RABINDRA BABU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS PRAHALLAD SAHU	GOLANTHARA (BERHAMPUR) /316 /2026 () //	
56	D-BLAPL/31278/2026	GOPAL KISHORE SUNA @ GOPAL KISHOR SUNA VS STATE OF ODISHA	PRAHALLAD SAHU VS JYOTIRMAYA SAHOO	PHULBANI SADAR /128 /2026 () //	
57	D-BLAPL/31283/2026	CHANDAN KUMAR JENA	JYOTIRMAYA SAHOO	KHALLIKOTE /808 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/31287/2026	PRAFULLA PATASANI	DEBASHREE PARIDA	BAGHAMARI /333 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/31290/2026	JAGANNATH SWAIN	LALITENDU MISHRA	//	AOR20220001610C202600082
		VS	VS	()	
		State Of Odisha		//	
60	D-BLAPL/31291/2026	V.SATYANARYANA @ VULLA SATYANARAYAN	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /316 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/31292/2026	RAMLAL PANDA	Dhananjaya Mund	//	AOR20220001492C202600249
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/31298/2026	DINESH MAHARANA	SASWATA PATNAIK	//	AOD20240001090C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/31300/2026	KISHOR MALI	BIJAYA KUMAR RAGADA	JHARSUGUDA SADAR /131 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMP/47840/2026	SATYA NARAYAN @ SATYA NARAYAN AGRAWAL	RABINDRA KUMAR SAHOO	//	
		VS	VS	()	
		SHIBA SAHU		//	
65	D-CMP/47897/2026	BISHNU CHARAN BEHERA	BHABANI SANKAR PANIGRAHI	//	
		VS	VS	()	
		SATYABHAMA JENA		//	
66	D-CMP/47904/2026	SUMA JENA @ SWANALATA JENA @ PRADHAN	BISHNU CHARAN SAHU	//	
		VS	VS	()	
		JOGENDRA JENA		//	
67	D-CMP/47908/2026	LATE GOVINDA CH. DEBATA	CHANDRAKANTA NAYAK	//	
		VS	VS	()	
		BIBEKANANDA SAMAL		//	
68	D-CMP/47926/2026	MUNNALAL CHANDRAKAR	ARUN KUMAR MISHRA 2	//	
	CMP/1740/2026	VS	VS	CIVIL JUDGE (SD),NAWAPARA(Nuapada)	

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69	D-CMP/47961/2026	DINESH KUMAR CHANDRAKAR MANJUSARANI @ MANJUSHARANI ACHARYA VS LAXMIDHAR NAYAK	GAJENDRANATH ROUT VS	EC/0000009/2015 // 0 //	
70	D-CMP/47974/2026	SAMIR MOHANTY VS ABINASH MOHANTY	RANJAN KUMAR ROUT VS	// 0 //	
71	D-CMP/48016/2026	RATAN KUMAR BRAHMA VS TAPAN KUMAR BRAHMA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
72	D-CMP/48025/2026	GOBINDA CHANDRA PRADHAN VS MADHAB CHANDRA MOHAPATRA	SOURAV SUMAN BHUYAN VS	// 0 //	
73	D-CMP/48053/2026	RINA SARANGI @ MOHAPATRA VS RAJKISHORE MOHAPATRA	BHABA RANJAN KAR VS	// 0 //	
74	D-CMP/48072/2026	SUBASH CHANDRA MALLA VS LALITA KUMAR MALLA	BHABA RANJAN KAR VS	// 0 //	
75	D-CONTC/47836/2026	PURNA CHANDRA BARIK VS DR.N.THIRUMALLA NAIK, IAS	ADV. VS	// 0 //	
76	D-CONTC/47873/2026	TIRTHA BISWAL VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// 0 //	
77	D-CONTC/47878/2026	MUKTA MANJARI SWAIN VS MAMATA DAS, BRANCH MANAGER, AXIS BANK, LINK ROAD BRANCH	AMLANJYOTI ROUT VS	// 0 //	
78	D-CONTC/47890/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BUDKABARI VS DR.N.THIRUMALA NAIK, I.A.S	RODIPUDAKARNI VS	// 0 //	
79	D-CONTC/47892/2026	TUSHAR KANTI DAS VS LAXMI TIRIA, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //	

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80	D-CONTC/47894/2026	SALIMA ROUT VS BIKRAM KISHORE PARIDA, BDO, NILAGIRI	ANSHUMAN DAS VS	// 0 //	
81	D-CONTC/47903/2026	DEBENDRA KUMAR ACHARYA VS RATNAKAR SIAL, ENGINEER IN CHIEF, RURAL WATER SUPPLY AND SANITATION (RWS AND S), ODISHA	ADV. VS	// 0 //	
82	D-CONTC/47905/2026	SANTOSH KUMAR DAS VS PABITRA MOHAN BARIK, DISTRICT EDUCATION OFFICER, KENDRAPARA	ADV. VS	// 0 //	
83	D-CONTC/47925/2026	MOHAN CHARAN SAHOO VS N.B.S. RAJPUT, IAS	ADV. VS	// 0 //	
84	D-CONTC/47927/2026	SINGLE NARAYAN VS ARINDAM DAKUA, IAS	ADV. VS	// 0 //	
85	D-CONTC/47928/2026	SUDARSAN MAKAP VS ARINDAM DAKUA, IAS	ADV. VS	// 0 //	
86	D-CONTC/47930/2026	RABINARAYAN SAHOO VS ARINDAM DAKUA, IAS	ADV. VS	// 0 //	
87	D-CONTC/47933/2026	KASHINATH MAHARANA VS ARINDAM DAKUA, IAS	ADV. VS	// 0 //	
88	D-CONTC/47936/2026	BASANTA KUMAR NAYAK VS ARINDAM DAKUA, IAS	ADV. VS	// 0 //	
89	D-CONTC/47942/2026	PRADEEP @ PRADIP KUMAR SATAPATHY VS DR.N.TIRUMALA NAIK, IAS	ADV. VS	// 0 //	
90	D-CONTC/47954/2026	M.RAMBABU DORA VS SUSHANT KUMAR PANDA, O.A.S., M.D., ASKA COOPERATIVE SUGAR INDUSTRIES LTD., GANJAM	ADV. VS	// 0 //	
91	D-CONTC/47969/2026	DR.ASHOK KUMAR DHAL	ADV.	//	

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		VS	VS	0	
		USHA PADHEE, IAS		//	
92	D-CONTC/47976/2026	KALPATARU NAYAK	ADV.	//	
		VS	VS	0	
		KUINI JENA, O.A.S, TAHASILDAR, KENDRAPARA		//	
93	D-CONTC/47981/2026	M/S. SHYAM SUNDAR PADDY PROCESSING MILL (P) LTD. BSRWANI		//	
		VS	VS	0	
		SONALI PATTNAIK, TAHASILDAR, BARGARH		//	
94	D-CONTC/47986/2026	SUBASH CHANDRA TRIPATHY	ADV.	//	
		VS	VS	0	
		MADHUSMITA GIRI, B.E.O. BASUDEVPUR		//	
95	D-CONTC/47989/2026	HIMADRI TANAYA LENKA	JASHOBANTA DASH	//	
		VS	VS	0	
		JAYANTA JAYSINGH, TAHASILDAR, BHUBANESWAR		//	
96	D-CONTC/47997/2026	SUBASH CHANDRA SWAIN	ADV.	//	
		VS	VS	0	
		SANJAY KUMAR SINGH, IAS		//	
97	D-CONTC/48001/2026	RATNAKAR JENA	ADV.	//	
		VS	VS	0	
		SOMESH KUMAR UPADHYAY, COLLECTOR, BHADRAK		//	
98	D-CONTC/48019/2026	DR. BIJAY KUMAR PARIDA	ADV.	//	
		VS	VS	0	
		NIYATI PATTNAIK, IAS, DIRECTOR, HIGHER SECONDARY EDUCATION, BHUBANESWAR		//	
99	D-CONTC/48039/2026	SHASHANKA SEKHAR MISHRA	RANENDRA PRATAP ROUT	//	
		VS	VS	0	
		SACHIN RAMACHANDRA JADAV, I.A.S.		//	
100	D-CRLA/31161/2026	BIBHU@SOMANATH SAHOO	RATNAKAR SAMANTASINGHAR	JATNI P.S. /383 /2025	
		VS	VS	0	
		STATE OF ODISHA		//	
101	D-CRLA/31182/2026	MANOJ KUMAR SAHOO@MANOJ SAHOO@MANIA	DURGA PRASAD PATTANAIK	AUL /225 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
102	D-CRLA/31230/2026	BISWO PRIYARANJAN DAS	RANJIT MOHANTY	AUL /225 /2026	
		VS	VS	0	

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103	D-CRLA/31240/2026	STATE OF ODISHA PRATAP MAHAKUL VS	RANJIT MOHANTY VS	// AUL /225 /2026 ()	
104	D-CRLA/31279/2026	STATE OF ODISHA Manoranjana Mishra VS	Abhijit Das VS	// // ()	AOR20220001788C202600008
105	D-CRLA/31282/2026	State of Odisha Manasi Dash VS	Abhijit Das VS	// // ()	AOR20220001788C202600011
106	D-CRLA/31293/2026	State of Odisha RABI SANDH VS	Suryakanta Dwibedi VS	// // ()	AOR20220001245C202600034
107	D-CRLMC/31132/2026 CRLMC/3746/2026	STATE OF ODISHA GYANAPRAKASH BINDHANI @ GYANA PRAKASH BINDHANT MISHRA VS	BINDHANT MISHRA VS	// KHAJURIPADA /96 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000108/2023	
108	D-CRLMC/31133/2026	STATE OF ODISHA KAMAL LOCHAN SAHU VS	JULU KHANSAMA VS	// / /0 ()	
109	D-CRLMC/31135/2026	STATE OF ODISHA MUKESH SETHI VS	JULU KHANSAMA VS	// / /0 ()	
110	D-CRLMC/31138/2026	STATE OF ODISHA KHAM DAS VS	BISWAJIT MOHAPATRA VS	// LAKHANA /67 /2019 ()	
111	D-CRLMC/31163/2026	STATE OF ODISHA TAPOBANTA SAHU VS	SOUMYA MISHRA VS	// BARPALLI /231 /2025 ()	
112	D-CRLMC/31168/2026	STATE OF ODISHA SHANTILATA SAHOO VS	LALIT KUMAR MAHARANA VS	// / /0 ()	
113	D-CRLMC/31177/2026	BISHNUPRIYA SAHOO SAKTI BEDENTA DASH VS	SHIBASHISH MISRA VS	// ANGUL TOWN /709 /2019 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/31202/2026	SASTHI CHANDRA MANDAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //	
115	D-CRLMC/31212/2026	SASHIKANTA MOHANTY@BABU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202600148
116	D-CRLMC/31213/2026	KAVITA BIRUA VS STATE OF ODISHA(VIG.)	SIBARANJAN POLAI VS	BHUBANESWAR VIGILANCE /56 /2015 0 //	
117	D-CRLMC/31217/2026	DINABANDHU SUNDHI VS STATE OF ODISHA(VIG.)	SIBARANJAN POLAI VS	BHUBANESWAR VIGILANCE /56 /2015 0 //	
118	D-CRLMC/31224/2026	KABITA NAIK VS STATE OF ODISHA	MAHARSHI MOHAPATRA VS	BARIA /117 /2022 0 //	
119	D-CRLMC/31241/2026	RITU SHARMA VS DIRECTOR, CENTRAL BUREAU OF INVESTIGATION (CBI), BHUBANESWAR	SANJIB KUMAR BHANJADEO VS	ED, BHUBANESWAR /41 /2014 0 //	
120	D-CRLMC/31242/2026	SUBODH KUMAR MALLIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BINJHARPUR /38 /1994 0 //	AOR20230000820C202600020
121	D-CRLMC/31243/2026	MD.RAHIL MEHMAN@MD.RAHIL@RAHIL MEHMANGURUPRASAD BEHERA VS STATE OF ODISHA	VS	CYBER CRIME AND E.O, BALASORE /1 /2021AOR20220000925C202600076 0 //	
122	D-CRLMC/31246/2026	SUBODH KUMAR MALLIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BINJHARPUR /36 /1994 0 //	AOR20230000820C202600021
123	D-CRLMC/31259/2026	FRANSIS HORO VS REPUBLIC OF INDIA (CENTRAL BUREAU OF INVESTIGATION)	SIDHARTH PARIDA VS	BHUBANESWAR CBI /13 /2002 0 //	
124	D-CRLMC/31271/2026	R. NARAYAN PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BAIDYANATHPUR /420 /2025 0 //	
125	D-CRLMC/31273/2026	PRAKASH KUMAR PALAI @ PRAKASH KU. PALAI	JYOTIRMAYA SAHOO	// 0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/31275/2026	K.RAJESH	JYOTIRMAYA SAHOO	BHANJANAGAR /610 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/31281/2026	BHAGABAN DAS	SIBARANJAN POLAI	CHATRAPUR /386 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/31284/2026	KUNAL KUMAR SAHOO	LALIT KUMAR MAHARANA	NIKIRAI /9 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/31285/2026	BIRENDRA SAMAD	BHABANI SANKAR MISHRA	LAHUNIPADA /106 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/31286/2026	DURYODHANA SAMANTARAY @ RANKA	MANAS RANJAN DHAL	BALIPATNA /318 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/31288/2026	M/S. SUNITA AGENCIES, BALASORE	ABHAY KHANDELWAL	/ /0	
		VS	VS	()	
		M/S. KANDHEI DRESSES, BALASORE		//	
132	D-CRLMC/31294/2026	RABINDRANATH MUNI ALIAS GANDA	Suryakanta Dwibedi	/ /	AOR20220001245C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/31295/2026	HRUDAYA KUMAR KANUNGO	SMRUTI RANJAN ROUT	MAHANGA /111 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/31297/2026	Diptesh Mallik	sumit satpathy	/ /	AOD20250001270C202600014
		VS	VS	()	
		stat		//	
135	D-CRLMC/31299/2026	SANTILATA SAHOO	LALIT KUMAR MAHARANA	NIKIRAI /9 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/31178/2026	SUBASINI NAYAK	SURYA NARAYAN MOHANTY	/ /0	
		VS	VS	()	

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137	D-CRLMP/31206/2026	STATE OF ODISHA SANJAY KUMAR DAS VS	RAKESH KUMAR ROUTRAY VS	// / 0 0	
138	D-CRLMP/31208/2026	STATE OF ODISHA SANJAY KUMAR DAS VS	RAKESH KUMAR ROUTRAY VS	// / 0 0	
139	D-CRLMP/31209/2026	STATE OF ODISHA GOURI SAHU VS	BIJAYANANDA DASH VS	// / 0 0	
140	D-CRLMP/31220/2026	STATE OF ODISHA TAPAN KUMAR SAHOO VS	ASMIYA RANJAN MAJHI VS	// / 0 0	
141	D-CRLMP/31244/2026	STATE OF ODISHA MANO RANJITA BEHERA VS	RESHMA BEHERA VS	// / 0 0	
142	D-CRLMP/31248/2026	STATE OF ODISHA PALLAVI NAIK VS	GYANENDRA CHANDRA SWAIN VS	// / 0 0	
143	D-CRLMP/31252/2026	STATE OF ODISHA MAHANT JAGSIDH DAS VS	SOURAV SUMAN BHUYAN VS	// / 0 0	
144	D-CRLMP/31255/2026	SUPERINTENDENT OF POLICE, PURI ANASUYA BEHERA VS	ABHAS MOHANTY VS	// / 0 0	
145	D-CRLMP/31301/2026	STATE OF ODISHA SARITA BHARALAWALA VS	Alok Kumar Mohapatra VS	// / 0 0	AOR20220001711C202600045
146	D-CRLREV/31162/2026	STATE OF ODISHA TOSHABANTA ACHARYA VS	RITA SINGH VS	// MAHILA P.S.(BBSR) /321 /2025 0	
147	D-CRLREV/31164/2026	STATE OF ODISHA MANAS KURMI VS	SRIKANTA MAHUNTA VS	// MAIDALPUR /20 /2026 0	
		STATE OF ODISHA		//	

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148	D-CRLREV/31272/2026	KUMARI DEI VS DILLIP KUMAR SETHI	DILIP KUMAR MISRA VS	//0 0 //	
149	D-EXP/47910/2026	ANTARYAMI PRADHAN VS SANGRAM KESHARI MOHAPATRA, RDC, BERHAMPUR	JITENDRA KUMAR DIGAL VS	// 0 //	
150	D-EXP/47955/2026	MOHAMMAD YAKUB VS COMMISSIONER-CUM-SECRETARY TO GOVT. OF ODISHA, BHUBANESWAR	DURGA PRASAD JENA VS	// 0 //	
151	D-FAO/47964/2026	SASMITA DAS VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
152	D-FAO/47967/2026	ABDUL WAHID KHAN VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
153	D-FAO/47979/2026	BASANTA KUMAR PANI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
154	D-MACA/47881/2026	MANOJ KUMAR TRIPATHY VS MANAGER LEGAL, KOTAK MAHINDRA GENERAL INSURANCE COMPANY LTD., BBSR	ASHOK DAS VS	// 0 //	
155	D-MACA/47929/2026	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., BBSR VS RABINDRA NATH NAIK	CHITTOY DAS MOHAPATRA VS	// 0 //	
156	D-MACA/48030/2026	SABITRI MUKHI VS RABI CHANDRA BEHERA	SOUBHAGYALAXMI PATTNAIK VS	// 0 //	
157	D-RPFAM/47848/2026	GAGAN KUMAR BEHERA VS SUNITA SETHI	UPASIKA SAMANTARAY VS	// 0 //	
158	D-RPFAM/47946/2026	AJOY KUMAR MALLIK @ AJAY KUMAR MALLIK VS BHAGYABATI MALLIK	RUCHI RAJGARHIA VS	// 0 //	
159	D-RSA/47911/2026	PRATIMA BHOTRA	BASUDEV MISHRA	//	

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		VS	VS	0	
		ANANTRAM BHOTRA		//	
160	D-RSA/47991/2026	ARMANA KHATOON	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		ANUWARI BEGUM		//	
161	D-RSA/48064/2026	PAIDISSETTY RAMA RAO	SATYANARAYAN MOHAPATRA	//	
		VS	VS	0	
		SAKUNTALADEVI LOHIA		//	
162	D-TRP(C)/47909/2026	MAMAJINI SAHU	SANJAY KUMAR PRADHAN	//	
		VS	VS	0	
		RAMA CHANDRA SAHU		//	
163	D-TRP(C)/47995/2026	AISHAWRIYA BAITHARU	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		ANIL KUMAR ACHARI		//	
164	D-TRP(C)/48036/2026	SWALEHA NAZ AKHTARI	SANDHYARANI DASH	//	
		VS	VS	0	
		SARFUDDIN KHAN		//	
165	D-TRP(C)/48040/2026	DIBYA CHANDAN HIAL	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		DEBI PRASAD DASH		//	
166	D-TRPCRL/31159/2026	RAJASHREE SADANGI	AMIYA KUMAR MOHANTY A	//0	
		VS	VS	0	
		BHAGABAN SADANGI		//	
167	D-WA/47829/2026	DR. ARUNA KUMAR DASH	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WA/47830/2026	DR. ARUNA KUMAR DASH	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WA/47900/2026	DR. ARUNA KUMAR DASH	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WA/47984/2026	TILOTTAMA JENA	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	

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171	D-WA/48024/2026	SANJAY KUMAR SENAPATI GURU CHARAN MOHAPATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// // 0 //	
172	D-WA/48093/2026	ADDITIONAL CHIEF SECRETARY OF REVENUE AND DISTRICT MANAGEMENT DEPT VS AJIT KUMAR PRADHAN	ADDITIONAL CHIEF SECRETARY OF REVENUE AND DISTRICT MANAGEMENT DEPT VS	// 0 //	LOD20240000194C202600355
173	D-WA/48095/2026	ADDITIONAL CHIEF SECRETARY TO REVENUE AND DISTRICT MANAGEMENT DEPT VS AJIT KUMAR PRADHAN	ADDITIONAL CHIEF SECRETARY TO REVENUE AND DISTRICT MANAGEMENT DEPT VS	// 0 //	LOD20240000172C202600328
174	D-WP(C)/47831/2026	SARAT KUMAR PANDA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
175	D-WP(C)/47832/2026 WP(C)/32955/2026	SIDHANTA SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
176	D-WP(C)/47833/2026	RANJIT BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
177	D-WP(C)/47834/2026	SUSIL KUMAR KHUNTIA VS STATE OF ODISHA	SONIASHREE BEHERA VS	// 0 //	
178	D-WP(C)/47835/2026	NILACHAL MAHARANA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
179	D-WP(C)/47837/2026	MUKESH KUMAR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //	
180	D-WP(C)/47838/2026	RINKU MAITY VS TAHSILDAR, BAHALDA TAHSIL, MAYURBHANJ	SOUMYA RANJAN MOHANTY VS	// 0 //	
181	D-WP(C)/47839/2026	MANOJ KUMAR SINGH VS COLLECTOR, CUTTACK	DIGAMBAR SETHI VS	// 0 //	

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182	D-WP(C)/47841/2026	HADUBANDHU NAYAK VS UNION OF INDIA	MANOJ KUMAR NAYAK VS	// 0 //	AOR20230001273C202600010
183	D-WP(C)/47842/2026	ODISHA ASSOCIATION FOR BLIND VS BHUBANESWAR MUNICIPAL CORPORATION	DEBADUTTA KANUNGO VS	// 0 //	AOD20240000798C202600027
184	D-WP(C)/47843/2026	Sarita Barpanda VS State of Odisha	SIDHARTH PADHY VS	// 0 //	AOR20220001248C202600015
185	D-WP(C)/47844/2026	PITABASA SAHOO VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //	
186	D-WP(C)/47845/2026 WP(C)/32946/2026	KETAKI MALLICK VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //	
187	D-WP(C)/47846/2026	TRUPTI RANI BUGUDI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
188	D-WP(C)/47847/2026	ANJALI DEY @ DAS VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
189	D-WP(C)/47849/2026	KAJALBALA MAHANA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
190	D-WP(C)/47850/2026	SAILABALA SAHU VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
191	D-WP(C)/47851/2026 WP(C)/32960/2026	RAJENDRA BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
192	D-WP(C)/47852/2026 WP(C)/32966/2026	LAXMAN DEHERI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
193	D-WP(C)/47853/2026	KALIA NAYAK	SANKAR PRAASAD PANI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/47854/2026	MANORANJAN PANIGRAHI	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/47855/2026	ANGADA BEHERA	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/47856/2026	ISWAR CHANDRA SAHOO	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/47857/2026	KUMARMANI SAHOO	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/47858/2026	M/S.RINA BEHERA, BHUBANESWAR	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE ASST.COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR-II		//	
199	D-WP(C)/47859/2026	CHAITANYA SAHOO	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/47860/2026	JYOTIJANGAM SERVICE COOPERATIVE SOCIETY LTD, BALASORE	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/47861/2026	MADAN MAHAN DHAL	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/47862/2026	YUDHISTHIR BEHERA	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/47863/2026	EZAZ KHAN @ AEJAZ KHAN	DEBASISH PATNAIK	//	
	WP(C)/32936/2026	VS	VS	0	
		SEK. SATAR		//	
204	D-WP(C)/47864/2026	NARENDRA KUMAR SAMAL	INDRAMANI SAHOO	//	
		VS	VS	0	

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205	D-WP(C)/47865/2026	STATE OF ODISHA MANAS RANJAN NAYAK VS	RAMAKANTA SARANGI VS	// // 0	
206	D-WP(C)/47866/2026	STATE OF ODISHA BINOD KUMAR BEHERA VS	INDRAMANI SAHOO VS	// // 0	
207	D-WP(C)/47867/2026	STATE OF ODISHA DIGANTA PRADHAN VS	SUKANTA KUMAR MISHRA VS	// // 0	
208	D-WP(C)/47868/2026	STATE OF ODISHA M.C. OF ALLAPUR HIGH SCHOOL, GANJAM VS	MAHENDRA KUMAR SAHOO VS	// // 0	
209	D-WP(C)/47869/2026	STATE OF ODISHA PRASANTA KUMAR SAHU VS	BRAJA MOHAN SARANGI VS	// // 0	
210	D-WP(C)/47870/2026	R.T.O.GANJAM JAYADEB PANIGRAHI VS	TIKERAM MEHER VS	// // 0	
211	D-WP(C)/47871/2026	STATE OF ODISHA JEHERU LAL DIP VS	SHASHIBHUSAN BISWAL VS	// // 0	
212	D-WP(C)/47872/2026	STATE OF ODISHA HIRADHAR MALLIK VS	KIRTAN DANG VS	// // 0	
213	D-WP(C)/47874/2026	STATE OF ODISHA KRUPASINDHU MISHRA VS	SHASHIBHUSAN BISWAL VS	// // 0	
214	D-WP(C)/47875/2026	STATE OF ODISHA MURALI BHUE VS	KIRTAN DANG VS	// // 0	
215	D-WP(C)/47876/2026	STATE OF ODISHA PARESH RANJAN SARANGI VS	BIBHUTI SATPATHY VS	// // 0	
		THE COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK		//	

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216	D-WP(C)/47877/2026	NILAKANTHA BALIARSINGH VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //	
217	D-WP(C)/47879/2026	BASUDEV PRADHAN VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //	
218	D-WP(C)/47880/2026	MADHAB KUMAR SARANGI VS THE COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK	BIBHUTI SATPATHY VS	// 0 //	
219	D-WP(C)/47882/2026	DEBARCHAN THAKUR VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //	
220	D-WP(C)/47883/2026	SANJAY MOHANTY VS TPCODL	Sameer Kumar Das VS	// 0 //	AOD20240000338C202600205
221	D-WP(C)/47884/2026	HEMSAGAR NAG VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //	
222	D-WP(C)/47885/2026	SATYANARAYAN PANDA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //	
223	D-WP(C)/47886/2026	ARUNA KUMAR MISHRA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //	
224	D-WP(C)/47887/2026	MAHESWAR BEJ VS THE COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK	BIBHUTI SATPATHY VS	// 0 //	
225	D-WP(C)/47888/2026	JYOTI PRAKASH SETHY VS UTKAL GRAMEEN BANK	Akhand VS	// 0 //	AOD20230000748C202600015
226	D-WP(C)/47889/2026	BIJAYA KUMAR SARANGI VS THE COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK	BIBHUTI SATPATHY VS	// 0 //	
227	D-WP(C)/47891/2026	RIPUDAMAN SOURAV MISHRA	RAMDAS ACHARY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/47893/2026	SUBHASIS DAS	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/47895/2026	CHAKRADHAR NAYAK	MANAS RANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/47896/2026	BENUDHAR PARIDA	SUSANTA KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/47898/2026	DILLIP KUMAR BISWAL	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/47899/2026	MAMA MALLICK	SUSANTA KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/47901/2026	RABINDRANATH SUNDARA	JAYASHREE BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/47902/2026	NRUSINGH PRASAD SUNDARAY	SANJAY KUMAR SAMANTARAY	//	
		VS	VS	0	
		THE COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, KHORDHA		//	
235	D-WP(C)/47906/2026	M/S.MANORAMA TRADERS, BHUBANESWAR	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CT AND GST, ODISHA		//	
236	D-WP(C)/47907/2026	RATNAMANI MAHARANA	SUDHANSU SEKHAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/47912/2026	M/S.SERAJUDDIN AND CO., KOLKATA	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/47913/2026	MANASI LENKA	RITURANJAN CHHOTARAY	//	AOR20220003344C202600039
		VS	VS	0	

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239	D-WP(C)/47914/2026	SANJAYA KUMAR LENKA BANIBHUSAN MOHAPATRA VS STATE OF ODISHA	SURYA NARAYAN PATTNNAIK VS Jyoti Ranjan Behera	// // 0 //	AOR20250000149C202600027
240	D-WP(C)/47915/2026	LENIN KUMAR SAHU VS STATE OF ODISHA SECRETARY OF SCHOOL AND MASS EDUCATION	VS VS VS	// 0 //	AOR20220001586C202600066
241	D-WP(C)/47916/2026	SHIBA PRASAD HANS VS STATE OF ODISHA	Prashanta Nayak VS VS	// 0 //	AOR20220001582C202600023
242	D-WP(C)/47917/2026	NARAYAN SARKAR VS PR COMMISSIONER CGST AND CENTRAL EXCISE COMMISSIONERATE,BHUBANESWAR	Kshirod Kumar Sahoo VS VS	// 0 //	AOR20220001352C202600032
243	D-WP(C)/47918/2026	ALEKH GHOSH VS JOINT ADDITIONAL COMMISSIONER	MANAS RANJAN BAUG VS VS	// 0 //	AOR20220002374C202600128
244	D-WP(C)/47919/2026	CHAITANYA MAJHI VS STATE OF ODISHA	SUBHAM AGRAWAL VS VS	// 0 //	AOR20220001380C202600051
245	D-WP(C)/47920/2026	JAY PRAKASH SHARMA VS STATE OF ODISHA	SUBHAM AGRAWAL VS VS	// 0 //	AOR20220001380C202600052
246	D-WP(C)/47921/2026	AJIPARAPU APPANA ALIAS AJJIPURAM APPANNA ASURAKANTHAR VS PISINI RAMA RAO	SURSAKANTHAR VS VS	// 0 //	AOD20260000093C202600070
247	D-WP(C)/47922/2026	ANJALI SWAIN VS AUTHORIZED OFFICER, BANK OF MAHARASHTRA,ZONAL OFFICE, BHUBANESWAR	AMARJIT KESHARI DAS VS VS	// 0 //	
248	D-WP(C)/47923/2026	AJIPARAPU APPANA ALIAS AJJIPURAM APPANNA ASURAKANTHAR VS OLIPILI RAMA RAO	SURSAKANTHAR VS VS	// 0 //	AOD20260000093C202600071
249	D-WP(C)/47924/2026	BIMALAMANI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// 0 //	AOR20220001583C202600314

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250	D-WP(C)/47931/2026	NARENDRA PALBABU VS STATE OF ODISHA	ANUPAM DASH VS VS	// 0 //	
251	D-WP(C)/47932/2026	MAHESWAR NAYAK VS State Of Odisha	SUSANTA KUMAR BARAL VS VS	// 0 //	AOR20220001297C202600231
252	D-WP(C)/47934/2026	DURYODHANA SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS VS	// 0 //	AOD20220001927C202600178
253	D-WP(C)/47935/2026	JITENDRA PRASAD PRUSTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS VS	// 0 //	AOD20220001927C202600179
254	D-WP(C)/47937/2026	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS VS	// 0 //	
255	D-WP(C)/47938/2026	MANORANJAN JENA VS STATE OF ODISHA	Anjan Kumar Biswal VS VS	// 0 //	AOR20220001328C202600147
256	D-WP(C)/47939/2026	BULU SUBUDHI VS State Of Odisha	Bijay Kumar Behera VS VS	// 0 //	AOR20220001736C202600255
257	D-WP(C)/47940/2026	JAGANNATH PATRO VS STATE OF ODISHA	Subham Sharma VS VS	// 0 //	AOD20220003503C202600066
258	D-WP(C)/47941/2026	SURYAMANI BEHERA VS STATE OF ODISHA	MANAS RANJAN SATPATHY VS VS	// 0 //	
259	D-WP(C)/47943/2026	M/S.KANARA CONSUMER PRODUCTS LTD.,BENGALURU VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP.,BHUBANESWAR	ANUT PATTNAIK VS VS	// 0 //	
260	D-WP(C)/47944/2026	KHETRA MOHAN PATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS VS	// 0 //	
261	D-WP(C)/47945/2026	BIJAY MOHAN MOHARANA	PRAVAT RANJAN SUTAR	//	

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		VS	VS	0	
		JOINT COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BHUBANESWAR		//	
262	D-WP(C)/47947/2026	GOBINDA CHANDRA PATRA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/47948/2026	SAROJ KUMAR MISHRA	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/47949/2026	AMIYA KUMAR DASH	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/47950/2026	RABI NARAYANA SWAIN	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/47951/2026	SATYANARAYAN NAIK	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/47952/2026	BISHNU CHARANA GIRI	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/47953/2026	BIBHASINI DHAL	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/47956/2026	SABITA RANI MISTRY	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/47957/2026	LOKAMATA MISHRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/47958/2026	JALADHAR SAMANTARA	KAMALAKANTA MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/47959/2026	M/S. ASOCHEM LTD., KOLKATA	TUNA SAHU	//	
		VS	VS	0	

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273	D-WP(C)/47960/2026	THE RECOVERY OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK RAMA KANTA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //	
274	D-WP(C)/47962/2026	DAMBARUDHAR NIAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
275	D-WP(C)/47963/2026	NARAYAN DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
276	D-WP(C)/47965/2026	NTPC LTD., NEW DELHI VS ODISHA HUMAN RIGHTS COMMISSION, KHORDHA	TANMAY MISHRA VS	// 0 //	
277	D-WP(C)/47966/2026	MADHUSUDAN TARIA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
278	D-WP(C)/47968/2026	BHARGABI SINGH VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //	
279	D-WP(C)/47970/2026	RAMAKANTA MOHAPATRA VS ODISHA GRAMEEN BANK, GANDAMUNDA	BIKRAM SENAPATI VS	// 0 //	
280	D-WP(C)/47971/2026	SAURANSHU MOHAN PATNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
281	D-WP(C)/47972/2026	ANANDA KUMAR HATI VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //	
282	D-WP(C)/47973/2026	MANAMOHAN HATI VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //	
283	D-WP(C)/47975/2026	MIR FARUK ALI VS THE COLLECTOR, PURI	ABINASH ROUTRAY VS	// 0 //	

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284	D-WP(C)/47977/2026	SATYABRATA PANIGRAHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
285	D-WP(C)/47978/2026	JUGAL KISHOR BHOL VS ODISHA GRAMEEN BANK, GANDAMUNDA	BIKRAM SENAPATI VS	// 0 //	
286	D-WP(C)/47980/2026	RASMIRANJAN PRUSTY VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	// 0 //	
287	D-WP(C)/47982/2026	LINGARAJ MALLIK VS ODISHA GRAMEEN BANK, GANDAMUNDA	BIKRAM SENAPATI VS	// 0 //	
288	D-WP(C)/47983/2026	DILLIP PATEL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
289	D-WP(C)/47985/2026	MANAGING DIRECTOR, M/S SREE METALIKS LTD., VS CONTROLLING AUTHORITY UNDER PAYMENT OF GRATUITY ACT CUM DIVISIONAL LABOUR COMMISSIONER, KEONJHAR	HEMON KISHORE CHAND VS	// 0 //	
290	D-WP(C)/47987/2026	PRASANT KUMAR JENAMANI VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //	
291	D-WP(C)/47988/2026	BEJJIOURAM HYMAVATI VS COLLECTOR, RAYAGADA	SUJATA JENA VS	// 0 //	
292	D-WP(C)/47990/2026	M/S SHREE RAM BHANDAR, KEONJHAR VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //	
293	D-WP(C)/47992/2026	PADMANAV PATRA VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //	
294	D-WP(C)/47993/2026	ANUP KUMAR SHADANGI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
295	D-WP(C)/47994/2026	APUDU PRADHAN	SANGRAM JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/47996/2026	BISWARANJAN MOHANTY	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/47998/2026	PANDAVA PRADHAN	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/47999/2026	DR.SUDHANSU SEKHAR SAHU	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/48000/2026	ODYSSEY ADVANCED TELEMATICS SYSTEMS, BBS	KAMAL BEHARI PANDA	//	
		VS	VS	0	
		GAIL (INDIA) LTD., NEW DELHI		//	
300	D-WP(C)/48002/2026	PRADYUMNA KUMAR ROUT	DEEPAK KUMAR MOHAPATRA	//	
		VS	VS	0	
		RESERVE BANK OF INDIA, KHORDHA		//	
301	D-WP(C)/48003/2026	DAMAYANTI ROUT	MIHIR KUMAR DASH	//	
		VS	VS	0	
		COMMISSIONER, LAND RECORDS AND SETTLEMET, BOARD OF REVENUE, ODISHA, CUTTACK			
302	D-WP(C)/48004/2026	ASIT KUMAR	ASHOK MOHAPATRA	//	
		VS	VS	0	
		MCL, JHARSUGUDA		//	
303	D-WP(C)/48005/2026	DAMAYANTI ROUT	MIHIR KUMAR DASH	//	
		VS	VS	0	
		COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK		//	
304	D-WP(C)/48006/2026	ABHISHEK AGRAWAL	BISWOJEET LENKA	//	
		VS	VS	0	
		UNION OF INDIA		//	
305	D-WP(C)/48007/2026	DILLIP KUMAR SAHOO	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/48008/2026	DAMAYANTI ROUT	MIHIR KUMAR DASH	//	
		VS	VS	0	

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307	D-WP(C)/48009/2026	COMMISSIONER, LAND RECORDS AND SETTLEMENT, BOARD OF REVENUE, ODISHA, CUTTACK RANJAN KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
308	D-WP(C)/48010/2026	PRATYUSH KUMAR TRIPATHY VS ODISHA GRAMEEN BANK, BHUBANESWAR	SUDARSHAN NANDA VS	// 0 //	
309	D-WP(C)/48011/2026	BISWANATH BARIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
310	D-WP(C)/48012/2026	RANJAN KUMAR PATEL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
311	D-WP(C)/48013/2026	MADHUSMITA SAHOO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
312	D-WP(C)/48014/2026	PANCHU BEHERA VS STATE OF ODISHA	PAMI RATH (SR. ADV.) VS	// 0 //	
313	D-WP(C)/48015/2026	RABINDRA MOHANTY VS STATE OF ODISHA	MITHUN KUMAR PRADHAN VS	// 0 //	
314	D-WP(C)/48017/2026	SANTOSH BHALOTIA VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //	
315	D-WP(C)/48018/2026	KARUNAKAR RATH VS STATE OF ODISHA	VS	// 0 //	
316	D-WP(C)/48020/2026	S.RAJESWARA PRUSTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
317	D-WP(C)/48021/2026	RENUBALA ACHARYA VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //	

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318	D-WP(C)/48022/2026	BASANTILATA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
319	D-WP(C)/48023/2026	UMAKANTA KHANDAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/48026/2026	KOEL NAGAR WELFARE ASSOCIATION, VS STATE OF ODISHA	SOUMYA MISHRA VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/48027/2026	APRIZE COLLEGE OF MEDICAL SCIENCE, SAMBALPUR VS STATE OF ODISHA	MANORANJAN KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
322	D-WP(C)/48028/2026	RAJANI KANTA DAS VS REGISTRAR, CIVIL COURT, CUTTACK	BRAHMANANDA TRIPATHY VS REGISTRAR, CIVIL COURT, CUTTACK	// 0 //	
323	D-WP(C)/48029/2026	MANJULATA DEHURY VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	// 0 //	
324	D-WP(C)/48031/2026	SENIOR MANAGER, INDIAN OVERSEAS BANK, JAIPUR VS MANOROMA SAHOO	ANURUOVINDA MOHANTY VS MANOROMA SAHOO	// 0 //	
325	D-WP(C)/48032/2026	HARAPRIYA DAS VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/48033/2026	DIPITEEMAEI TETE VS STATE OF ODISHA	MANORANJAN PADHI VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/48034/2026	GOKULANANDA MAHAKUD VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/48035/2026	SUNITA TIGGA VS STATE OF ODISHA	MANORANJAN PADHI VS STATE OF ODISHA	// 0 //	
329	D-WP(C)/48037/2026	RUNGTA INFRATECH PRIVATE LIMITED., JHARSUGUDA	ANURUOVINDA MOHANTY	//	

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		VS	VS	0	
		INCOME TAX OFFICER WARD 1, JHARSUGUDA		//	
330	D-WP(C)/48038/2026	PRASANNA KUMAR MISHRA	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/48041/2026	Sanjib Kumar Maharana	Deepak Kumar Pani	//	AOR20220001490C202600022
		VS	VS	0	
		State of Odisha		//	
332	D-WP(C)/48042/2026	SUJIT NAYAK	BEDA PRAKASH PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/48043/2026	SISIRA CHANDRA MALLICK	RANJIT MOHANTY	//	AOD20240000639C202600039
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/48044/2026	LIMA MAJHI	GAYNENDRA KUMAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/48045/2026	BISWAMBER NAYAK	RANJIT MOHANTY	//	AOD20240000639C202600038
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/48046/2026	DR.KAMALAKANTA PANDA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/48047/2026	BHAGABAN SETHI	RANJIT MOHANTY	//	AOD20240000639C202600037
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/48048/2026	MANAS RANJAN DASH	RANJIT MOHANTY	//	AOD20240000639C202600040
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/48049/2026	MANGARAJ JENA	RANJIT MOHANTY	//	AOD20240000639C202600044
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/48050/2026	RAMA CHANDRA SAHU	Sidhant Dwibedi	//	AOR20220001213C202600043
		VS	VS	0	

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341	D-WP(C)/48051/2026	THE COMPETENT AUTHORITY CUM SPECIAL LAND ACQUISITION OFFICER RANENDRA KUMAR SWAIN VS STATE OF ODISHA	Atul Tripathy VS	// // 0	AOD20240000618C202600254
342	D-WP(C)/48052/2026	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0	AOD20240000639C202600043
343	D-WP(C)/48054/2026	DILLIP KUMAR TAREI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0	AOD20240000639C202600042
344	D-WP(C)/48055/2026	ARUN KUMAR MALLIK VS THE COMMISSIONER, CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// 0	AOD20220003611C202600066
345	D-WP(C)/48056/2026	NILAKANTHA PATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0	
346	D-WP(C)/48057/2026	SARANGADHAR SWAIN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0	AOD20240000639C202600041
347	D-WP(C)/48058/2026	RANJITA NANDA VS STATE OF ODISHA	Kananbala Roychoudhury VS	// 0	AOR20220001523C202600148
348	D-WP(C)/48059/2026	PRADEEP KUMAR BHOL VS STATE OF ORISSA	SANJIB MOHANTY VS	// 0	AOR20220001611C202600206
349	D-WP(C)/48060/2026	SUJIT NAYAK VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0	
350	D-WP(C)/48061/2026	NATABAR SAMANTRAY VS STATE OF ORISSA	SANJIB MOHANTY VS	// 0	AOR20220001611C202600205
351	D-WP(C)/48062/2026	ANANDA CHANDRA SETHI VS STATE OF ODISHA	SANDEEP RATH VS	// 0	

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352	D-WP(C)/48063/2026	AWADH BIHARI VS STATE OF ODISHA	ARUN KUMAR PATRA VS VS	// 0 //	AOD20240000516C202600050
353	D-WP(C)/48065/2026	MINI BHOI VS STATE OF ODISHA	Anjan Kumar Biswal VS VS	// 0 //	AOR20220001328C202600149
354	D-WP(C)/48066/2026	SANSKAR RUNGTA VS INCOME TAX OFFICER, WARD-1, JHARSUGUDA	DEBESH PANDA VS VS	// 0 //	
355	D-WP(C)/48067/2026	CHANDRA SEKHAR DAS VS STATE OF ODISHA	Asutosh Rout VS VS	// 0 //	AOD20230000737C202600156
356	D-WP(C)/48068/2026	GIRIDHARI SAHOO VS STATE OF ODISHA	Asutosh Rout VS VS	// 0 //	AOD20230000737C202600157
357	D-WP(C)/48069/2026	SUBODH BEHERAMAJHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS VS	// 0 //	AOD20240000242C202600280
358	D-WP(C)/48070/2026	SUJIT NAYAK VS STATE OF ODISHA	BEDA PRAKASH PANDA VS VS	// 0 //	
359	D-WP(C)/48071/2026	CITY TRADE ARCADE PVT LTD VS SANTOSH KUMAR MOHANTY	SWAPNA JYOTI JENA VS VS	// 0 //	AOR20260000273C202600053
360	D-WP(C)/48073/2026	BISWA RANJAN SAHOO VS UNION OF INDIA	LAMBIT SENAPATI VS VS	// 0 //	
361	D-WP(C)/48074/2026	MANJULATA RATH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS VS	// 0 //	
362	D-WP(C)/48075/2026	SUJIT NAYAK VS STATE OF ODISHA	BEDA PRAKASH PANDA VS VS	// 0 //	
363	D-WP(C)/48076/2026	TAPAN KUMAR DAS	SUKANTA KUMAR DALAI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/48077/2026	SUJIT NAYAK	BEDA PRAKASH PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/48078/2026	RITESH KUMAR CHAND	SUSHANTA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/48079/2026	SUJIT NAYAK	BEDA PRAKASH PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/48080/2026	BRAJARAJ PRADHAN	SUSHANTA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/48081/2026	NIMAI CHARAN BEHERA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/48082/2026	TRIVENI INSTITUTE OF PHARMACEUTICAL AND HEALTH SCIENCE	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/48083/2026	PARAMESWAR BHOI	SUSHANTA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/48084/2026	DR. MANASI MISHRA	PRASHANTA KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/48085/2026	MAMIRANI ROUT	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/48086/2026	SUJATA MISHRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/48087/2026	PARAKHITA PATEL	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/48088/2026	STATE OF ODISHA SOVAGINI DIPAL	LAXMIKANTA MOHANTY	//	
		VS	VS	//	
376	D-WP(C)/48089/2026	STATE OF ODISHA SHREE JAGANNATH SWADHYAYA MANDALAM, BHAMNIPUR, BBSR	AMANABH MISHRA	//	
		VS	VS	//	
377	D-WP(C)/48090/2026	STATE OF ODISHA ANNAPURNA MISHRA	SANGRAM JENA	//	
		VS	VS	//	
378	D-WP(C)/48091/2026	STATE OF ODISHA BIJU MUDULI	SUBHADUTTA ROUTH	//	
		VS	VS	//	
379	D-WP(C)/48092/2026	STATE OF ODISHA KAILASH CHANDRA PARIDA	RAJKISHORE SWAIN	//	
		VS	VS	//	
380	D-WP(C)/48094/2026	STATE OF ODISHA M/S. SAI MOTORS, BBSR	ITISHREE TRIPATHY	//	
		VS	VS	//	
381	D-ABLAPL/31130/2026	CHIEF COMMNR., CT AND GST, CUTTACK NARAYAN BINDHANI	PRAMOD KUMAR JENA	JHARPOKHARIA /264 /2026	
		VS	VS	//	
382	D-ABLAPL/31139/2026	STATE OF ODISHA PRADEEPTA SAHOO @ CHINTU	ARIJEET MISHRA	KOREI /190 /2026	
		VS	VS	//	
383	D-ABLAPL/31140/2026	STATE OF ODISHA CHANDAN NAIK	PRIYA RANJAN SINGH	DHENKANAL TOWN /564 /2026	
		VS	VS	//	
384	D-ABLAPL/31141/2026	STATE OF ODISHA BHABAGRAHI JANI	AMITAV TRIPATHY	/ /0	
		VS	VS	//	
385	D-ABLAPL/31143/2026	STATE OF ODISHA BIGYAN NAYAK	SATYABRATA DASH	PARADEEP MODEL /51 /2026	
		VS	VS	//	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/31145/2026	TUTU BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TANGI (KHURDA) /712 /2026 () //	
387	D-ABLAPL/31146/2026	SRIKANTA JUANGA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	TELKOI /201 /2026 () //	
388	D-ABLAPL/31152/2026	RAGHUNATH SAHU @ RAGHU SAHU VS STATE OF ODISHA	SITIKANT MISHRA VS	NAWAPARA /230 /2026 () //	
389	D-ABLAPL/31153/2026	RAHUL SAHOO@BULU SAHOO@BULI VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURIGHAT /282 /2026 () //	AOR20220000014C202600040
390	D-ABLAPL/31154/2026	BRAJARAJ BALABANTARAY VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	GOCHHAPADA /85 /2026 () //	AOR20220000014C202600039
391	D-ABLAPL/31156/2026	KERANDI @ RAGHUNATH JENA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KAMAKHYANAGAR /167 /2007 () //	
392	D-ABLAPL/31157/2026	SANTOSH SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KUNDHEIGOLA /342 /2026 () //	
393	D-ABLAPL/31158/2026	DAMAYANTI DASH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHAMNAGAR /158 /2017 () //	
394	D-ABLAPL/31160/2026	SAGAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHADRAK RURAL /57 /2026 () //	
395	D-ABLAPL/31167/2026	CHIKUN SETHY @ KALIA @ SIPUN SETHI VS STATE OF ODISHA	SNEHASISH BEHERA VS	TIGIRIA /147 /2024 () //	
396	D-ABLAPL/31169/2026	KAMALUDDIN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /386 /2023 () //	
397	D-ABLAPL/31170/2026	RAHUL KUMAR GIRI	AMULYA RATNA PANDA	JALESWAR /584 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/31174/2026	SAHIL NAIK	JNYANANANDA PANDA	BHAWANIPATNA SADAR /369 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/31175/2026	GUNU @ JOGESH PATTNAYAK @ JOGES	AMITAV TRIPATHY	CAPITAL P.S. /681 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/31179/2026	AKASH ROHIDAS	RUDRA NARAYAN PARIJA	BARGAON /240 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/31181/2026	BHARAT DAS	JYOTIRMAYA SAHOO	KHALLIKOTE /728 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/31183/2026	RAJESH NAYAK	JYOTIRMAYA SAHOO	KHALLIKOTE /767 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/31186/2026	JAGANNATH PRADHAN @ RAJA PRADHAN	JYOTIRMAYA SAHOO	KHALLIKOTE /521 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/31187/2026	SANDHYARANI SAHOO	SAPAN KUMAR LENKA	KANDARPUR /192 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/31189/2026	SUBHARANJAN NAYAK	RAMESH CHANDRA MAHARANA	TANGI /475 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/31191/2026	SUMANTA KUMAR MOHAPATRA	RAKESH BEHERA	PARJANG /315 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/31192/2026	SANTOSH KUMAR SAHOO @ SANTOSH SAHOO	BIBHU PRASAD CHHUALSINGH	CHANDAKA P.S. /507 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/31193/2026	NASIR HUSEN@MD.NASIR	UMA SHANKAR PATEL	TALSARA /54 /2026	AOR20220000263C202600100
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/31203/2026	STATE OF ODISHA AMIT KUMAR SWAIN @ AMIT KU. SWAIN @ AMIT SWAIN	JYOTIRMAYA SAHOO	// KHALLIKOTE /521 /2026	
		VS	VS	()	
410	D-ABLAPL/31204/2026	STATE OF ODISHA PADMA CHARANA NAYAK @ PADMA NAYAK	JYOTIRMAYA SAHOO	// KHALLIKOTE /767 /2026	
		VS	VS	()	
411	D-ABLAPL/31207/2026	STATE OF ODISHA SUSHIL RAJ	SURENDRA KUMAR BISWAL	// SINGLA /137 /2025	
		VS	VS	()	
412	D-ABLAPL/31210/2026	STATE OF ODISHA MALDHAR CHINAGUN	BIJAY KUMAR BEHERA	// KOMNA PS /348 /2026	AOR20220001736C202600256
		VS	VS	()	
413	D-ABLAPL/31214/2026	STATE OF ODISHA ANSHU KUMAR JHA	GOURAV DASH	// / /0	
		VS	VS	()	
414	D-ABLAPL/31218/2026	THE SENIOR INTELLIGENCE OFFICER, KOLKATA RAJANIKANTA JENA	JAYANTA KUMAR MAJHI	// SINGLA /286 /2026	
		VS	VS	()	
415	D-ABLAPL/31219/2026	STATE OF ODISHA BISWARANJAN PATI @ LUCKY	AMLAN SHAKTI PAUL	// LINGARAJ P.S. /198 /2026	
		VS	VS	()	
416	D-ABLAPL/31221/2026	STATE OF ODISHA SITAKANTA SWAIN	DEEPAK RANJAN SUNDARAY	// / /0	
		VS	VS	()	
417	D-ABLAPL/31222/2026	STATE OF ODISHA HARISH CHANDRA ROUT @ BABU	JAYANTA KUMAR MAJHI	// RUPSA /169 /2026	
		VS	VS	()	
418	D-ABLAPL/31225/2026	STATE OF ODISHA MITHUN JENA	JAYANTA KUMAR MAJHI	// BALIAPAL /304 /2026	
		VS	VS	()	
419	D-ABLAPL/31226/2026	STATE OF ODISHA RAJ GUPTA	ABHISEK AGARWAL	// / /0	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/31229/2026	ASIF KHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /312 /2026 () //	
421	D-ABLAPL/31231/2026	SRIKANTA SADANGI @ SRIKANTA KUMAR SHADANGI VS STATE OF ODISHA	DEBASANTA KUMAR PANDA VS	K.NUAGAON /386 /2025 () //	
422	D-ABLAPL/31233/2026	BIJAYINI MAHAPATRA VS STATE OF ODISHA	HARAPRASAD PANDA VS	CAPITAL P.S. /631 /2026 () //	
423	D-ABLAPL/31234/2026	RADHE SHYAM BIDIKA VS STATE OF ODISHA	GOPINATH MISHRA VS	/ /0 () //	
424	D-ABLAPL/31235/2026	ANANTA DAS VS STATE OF ODISHA	BISHNU CHARAN SWAIN VS	KUJANGA /226 /2026 () //	
425	D-ABLAPL/31236/2026	BIKU@JITU RANJAN KHATEI VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	RANPUR /310 /2026 () //	AOD20260000004C202600016
426	D-ABLAPL/31245/2026	SURYAMANI BEHERA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	JAJPUR SADAR /203 /2026 () //	
427	D-ABLAPL/31249/2026	ANNAPURNA BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	KOREI /349 /2026 () //	
428	D-ABLAPL/31251/2026	SAROJ KUMAR SAHOO @ CHANDAN SAHU VS STATE OF ODISHA	DEBASNAN DAS VS	BANKI /525 /2026 () //	
429	D-ABLAPL/31254/2026	SK. SELEM KHAN @ MAKUD VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BALICHANDRAPUR /350 /2026 () //	
430	D-ABLAPL/31256/2026	KALI CHARAN JENA @ KALIA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /557 /2026 () //	
431	D-ABLAPL/31261/2026	CHARCHEET MOHARANA	DIPANKAR ACHARYA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/31262/2026	SIDHANT PRADHAN	PRAVASH CHANDRA JENA	FATEGARH /326 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/31268/2026	INDRAMANI SAHOO	SUJATA DASH	PALLAHARA /338 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/31270/2026	SUSHIL DAS	PRAVASH CHANDRA JENA	KAMARDA /201 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/31274/2026	SUSHANTA PANDA @ SUMANTA KUMAR PANDA	SUNIL KUMAR PANDA	MOTANGA /143 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/31276/2026	ASHIS KUMAR OJHA	KARTIK CHANDRA TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/31280/2026	TUSAR RANJAN PARIDA	PRAVASH CHANDRA JENA	JALESWAR /585 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/31289/2026	BABUL ROUT @ SANJAYA ROUT	PRAVASH CHANDRA JENA	JALESWAR /557 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/31296/2026	TAPAN MAHARANA @ TAPAN MOHARANA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /727 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on ://

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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